

## PENDENCY REPORT AS ON 07-06-2022

| SI No. | Case Type   | Total |
|--------|---|-------|
| 1      | ABLAPL- Anticipatory Bail   | 6317  |
| 2      | ADMLS-Admiralty Suits.  | 10    |
| 3      | AHO-Appeal Against High Court Order.  | 29    |
| 4      | Application Us 34 of the Act involving International Commercial Arbitration | 2     |
| 5      | ARBA-Appeals under Indian Arbitration Act.                                  | 267   |
| 6      | ARBP-Petitions under Indian Arbitration Act.                                | 66    |
| 7      | AS-Admiralty Suit.  | 1     |
| 8      | BLAPL-Bail Application.   | 5231  |
| 9      | CEREF-Reference under Central Excise Act.                                   | 19    |
| 10     | CMAPL-Miscellaneous Applications.   | 2833  |
| 11     | CMPAT-Company Act.  | 83    |
| 12     | CMP-Civil Miscellaneous Petition  | 2425  |
| 13     | COA-Appeals against judgement in Comp.Pet.                                  | 19    |
| 14     | COAPL-Appl.in pending Proceeding(Comp. Act.)                                | 2     |
| 15     | CONTAC-Appeals against orders in Civil Contempt                             | 11    |
| 16     | CONTAR-Appeals against orders in Crl.Cont.mater                             | 1     |
| 17     | CONTC-Cotempt of Court Cases (Civil contempt)                               | 8998  |
| 18     | Contempt Petition in Berhampur Bench  | 2     |
| 19     | Contempt Petition in Bhubaneswar Bench                                      | 267   |
| 20     | Contempt Petition in Cuttack Bench  | 449   |
| 21     | Contempt Petition in Sambalpur Bench  | 5     |
| 22     | CONTR-Proceeding relating to Criminal Contempt                              | 127   |
| 23     | COPEP-Original Petition (Companies Act.)                                    | 129   |
| 24     | CRA-Criminal Appeals  | 1014  |
| 25     | CRLA-Appeal against Judgement/Sentence.                                     | 10417 |
| 26     | CRLLP-Appl.for leave to appeal US 378 Cr.P.C.                               | 1440  |
| 27     | CRLMA-Other Miscellaneous Application.                                      | 723   |
| 28     | CRLMC-Appl.under Sec.482 Cr.P.C.  | 10687 |
| 29     | CRLMP-Criminal Miscellaneous Petition                                       | 962   |
| 30     | CRLREV-Criminal Revision.   | 9254  |
| 31     | CRLTR-Original Trial.   | 1     |
| 32     | CRMC-Criminal Miscellaneous Case  | 24    |
| 33     | CRP-Revision Petition.  | 165   |
| 34     | CRREV-Criminal Revision   | 242   |
| 35     | CS(OS)-Civil suits.   | 1     |
| 36     | CUSREF-Reference under Customs Act.   | 3     |
| 37     | CVA-Civil Appeals   | 3     |
| 38     | CVREV-Civil Revision.   | 32    |
| 39     | CVRVW-Civil Review.   | 19    |
| 40     | DSREF-Confirmation under Sec.336 Cr.P.C.                                    | 3     |
| 41     | EC-Execution Case.  | 2     |
| 42     | ELA-Appeals from Judgement in Election Pet.                                 | 14    |
| 43     | ELPET-Election Petitions.   | 26    |
| 44     | EXFA-Execution First Appeal.  | 3     |
| 45     | EXOS-Execution Application.   | 4     |
| 46     | EXP-Execution Petition.   | 22    |
| 47     | FA-First Appeal   | 1086  |

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| 48 | FAO-First Appeal from Orders.                | 3306 |
| 49 | FA(OS)-FA from Judgement in original suits.  | 1    |
| 50 | GA-Government Appeals                        | 112  |
| 51 | GCRLA-Government Appeals                     | 418  |
| 52 | GUAP-Pet. under Guardianship and Wards Act.  | 13   |
| 53 | IP(M)-Main Petition (Insolvency Act.)        | 1    |
| 54 | ITA-Appeals Income-tax                       | 263  |
| 55 | JCRA-Jail Criminal Appeals                   | 15   |
| 56 | JCRLA-Jail Criminal Appeal                   | 1218 |
| 57 | JCRLRV-Jail Criminal Revision.               | 12   |
| 58 | JCRMC-Jail Criminal Misc. Case.              | 1    |
| 59 | LAA-Appeals (Land Acquisition Act)           | 998  |
| 60 | LAREF-References (Land Acquisition Act)      | 1    |
| 61 | LPA-Letters Patent Appeals.                  | 25   |
| 62 | MACA-Motor Accident Appeals.                 | 6188 |
| 63 | MAC-Motor Accident Claims.                   | 1    |
| 64 | MA-Miscellaneous Appeals                     | 100  |
| 65 | MATA-Matrimonial Cases (Appeals)             | 1057 |
| 66 | MFA-FA against Spl. Jurisdiction Cases.      | 7    |
| 67 | MJC-Misc. Judicial Case.                     | 59   |
| 68 | MSA-SA from judgements in Misc. Cases.       | 95   |
| 69 | OCRMC-Original Crl. Miscellaneous Case       | 97   |
| 70 | OJC-Original Jurisdiction case (Writ)        | 1164 |
| 71 | OREF-References.                             | 1    |
| 72 | OS-Original Suit.                            | 1    |
| 73 | OTAPL-Other Tax Applications.                | 116  |
| 74 | OTC-Other Tax Case.                          | 5    |
| 75 | OVTA-Tax Appeal Under OVAT Act.              | 2    |
| 76 | RCFA-First Appeals(Rent Control Matters)     | 1    |
| 77 | Review Petition in Berhampur Bench           | 2    |
| 78 | Review Petition in Bhubaneswar Bench         | 112  |
| 79 | Review Petition in Cuttack Bench             | 188  |
| 80 | Review Petition in Sambalpur Bench           | 3    |
| 81 | RFA-FA from Judgement and Decree in Suit     | 2151 |
| 82 | RPFAM-Revision US 19 of Family Court Act.    | 1627 |
| 83 | RSA-Second Appeal from Judgement and Decree. | 6750 |
| 84 | RVWPET-Review Petition.                      | 2186 |
| 85 | SAO-Second Appeal from Appellate Order.      | 219  |
| 86 | SA-Second Appeal                             | 2233 |

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| 87  | SCLP-Pet.for leave to appeal to Supreme Court                     | 1     |
| 88  | SJC-Special Jurisdiction Case (Tax Matters)                       | 172   |
| 89  | SM-Suo Motu.  | 44    |
| 90  | SPA-Sp.Appeal before DB ...                                       | 1     |
| 91  | STAPL-Appl.for direction to make a reference.                     | 1     |
| 92  | STREV-Sales Tax Revision.   | 1155  |
| 93  | TA-Tax Appeal   | 11    |
| 94  | TEST-Testamentary Cases.  | 1     |
| 95  | TREV-Tax Revesion   | 88    |
| 96  | TRPCRL-Transfer Pet.for transfer a CrI.Proc.                      | 323   |
| 97  | TRP(C)-Transfer Petition under Sec.14 Cr.P.C.                     | 845   |
| 98  | WA-Appeals before DB against SB Judgement                         | 4602  |
| 99  | WPC(OAB)-Original Application in Berhampur Bench                  | 62    |
| 100 | WPC(OAC)-Original Application in Cuttack Bench                    | 12125 |
| 101 | WPC(OA)-Original Application in Bhubaneswar Bench                 | 5221  |
| 102 | WPC(OAPC)-Original Application (Provisional) in Cuttack Bench     | 472   |
| 103 | WPC(OAPPC)-Original Application Permission Petition in Cuttack    | 164   |
| 104 | WPC(OAPP)-Original Application Permission Petition in Bhubaneswar | 4     |
| 105 | WPC(OAS)-Original Application in Sambalpur Bench                  | 173   |
| 106 | WPCRL-Pet.UA.226 for Writ of Habeas Corpus.                       | 426   |
| 107 | WPC(TAC)-Transfer Application in Cuttack Bench                    | 195   |

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| 108                | WPC(TA)-Transfer Application in Bhubaneswar Bench | 9             |
| 109                | WPC(T)-Temporary Number in Bhubaneswar            | 35            |
| 110                | WP(C)-Writ Petition under Art.226 and 227.        | 70027         |
| <b>Grand Total</b> |   | <b>190346</b> |

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